## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.48/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2016

NAME OF THE PARTIES:

Mr. Surendra Kumar Dalmia

V/s.

M/s. Minerva Dealers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME DESIGNATION	SIGNATURE
d	KARTIK S. ALYAR ANV. FOR R. Nos. 1,3,4,8,6	Beller
2.	Shanay Shah T Adv for Sweety Fhetan R. Nos 2,5 67	J Sweety
3.	MAABIL. VAMANVATY Adv for Petitioner	Haabil.V

## **ORDER**

## C.P. No. 48/397-398/CLB/MB/2014

Ld. Counsel for both sides are present.

With the consent of both the parties, list this matter for hearing on 23<sup>rd</sup> January, 2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 28.11.2016